

Complaints regarding improper construction of toilets

†1500. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the toilets in all Government schools in the country are being built by school management or through any other organisation;

(b) if so, name of the organisation and State-wise details of funds allotted to States in 2015-16 for the purpose;

(c) whether Government has received complaints that the students are not able to use the toilets built for them as they are not built properly; and

(d) if so, name of States from which the complaints were received and the steps taken to address this problem?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Central Government supports State Governments and UT Administrations for creation and augmentation of infrastructural facilities including construction of toilets in Government schools under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA). The SSA Framework for Implementation provides that construction activities are to be undertaken with community involvement. The RMSA Framework provides that the School Management and Development Committee headed by the Principal would be empowered to conduct any civil works including repairing and maintenance for improvement of school facilities after following the procedures. Toilets in Government schools are generally constructed by the concerned School Management Committee or Public Works Department as per the procedure laid down by the concerned State Government/UT Administration.

Under Swachh Vidyalaya Initiative 4,17,796 toilets were constructed in 2,61,400 elementary and secondary Government schools in one year during 15th August, 2014 to 15th August, 2015. Out of these, 1,45,102 school toilets were constructed through Corporate Social Responsibility (CSR) funding by 76 Public Sector Undertakings and Private Corporates. Details of these organisations who contributed in construction of toilets under the initiative are given in Statement-I (*See* below). State-wise details of funds released to States and UTs in 2015-16 under SSA and RMSA for all the approved activities including construction of toilets are given in Statement-II (*See* below).

(c) No, Sir. This Department has not received any such complaint from States.

(d) Does not arise.

† Original notice of the question was received in Hindi.

Statement-I

Details of the organisations (Public Sector Undertakings and Private Corporates) contributed in construction of toilets under Swachh Vidyalaya Initiative

Sl. No.	Name of the PSU	No. of toilets constructed
1.	Bharat Dynamics Limited	193
2.	Bharat Electronics Limited	6
3.	Mishra Dhatu Nigam Limited	27
4.	Corporation Bank	131
5.	Dena Bank	23
6.	IDBI Bank	40
7.	India Infrastructure Finance Company Limited	252
8.	Life Insurance Corporation of India	140
9.	State Bank of India	235
10.	State Bank of Mysore	23
11.	State Bank of Travancore	18
12.	Syndicate Bank	87
13.	The New India Assurance Company Limited	194
14.	UCO BANK	39
15.	Coal India Limited	51,115
16.	Neyveli Lignite Corporation Limited	1,274
17.	Central Institute of Plastics Engineering and Technology (CIPET)	2
18.	Airport Authority of India	1,078
19.	Cement Corporation of India Limited (CCI)	4
20.	Andhra Bank	29
21.	Punjab National Bank (PNB)	7
22.	United Bank of India	7
23.	Bridge and Roof Co.	4
24.	Engineering Projects (India) Ltd. (EPIL)	13
25.	Hindustan Paper Corporation Limited	3

Sl. No.	Name of the PSU	No. of toilets constructed
26.	Rajasthan Electronics and Instruments Limited (REIL)	14
27.	Hindustan Copper Limited	197
28.	Mineral Exploration Corporation Limited	16
29.	National Aluminium Company Limited (NALCO)	355
30.	Indian Renewable Energy Development Agency Limited (IREDA)	338
31.	Balmer Lawrie and Co. Ltd.	273
32.	Bharat Petroleum Corporation Limited	1,616
33.	Chennai Petroleum Corporation Limited (CPCL)	9
34.	Engineers India Limited	505
35.	GAIL (India) Limited	2,799
36.	Hindustan Petroleum Corporation Limited	999
37.	Indian Oil Corporation Limited	2,686
38.	Mangalore Refinery and Petrochemicals Limited (MRPL)	57
39.	Numaligarh Refinery Ltd.	102
40.	Oil India Limited	1,500
41.	Oil and Natural Gas Corporation	7,958
42.	Petronet LNG Limited	114
43.	HPCL-Mittal Energy Limited (HMEL)	4
44.	North Eastern Electric Power Corporation Limited (NEEPCO)	633
45.	NHPC Limited	7,322
46.	NTPC Limited	24,626
47.	Power Finance Corporation Ltd.	9,026
48.	Power Grid Corporation of India Limited	7,104
49.	Rural Electrification Corporation Limited (REC)	12,379
50.	SJVN Limited	2,156
51.	THDC India Limited (formerly known as Tehri Hydro Development Corporation Ltd.)	790

Sl. No.	Name of the PSU	No. of toilets constructed
52.	Ircon International Limited	34
53.	Dedicated Freight Corridor Corporation of India Limited	3
54.	The Shipping Corporation of India Ltd.	3
55.	Kudremukh Iron Ore Company Ltd.	6
56.	MECON Limited	53
57.	MOIL Limited	99
58.	MSTC Limited	50
59.	NMDC Limited (National Mineral Development Corporation)	2,089
60.	The Orissa Minerals Development Company Limited (OMDC)	8
61.	Rashtriya Ispat Nigam Ltd.	86
62.	Steel Authority of India Limited (SAIL)	672
63.	Jute Corporation of India	1
64.	National Building Construction Corporation	10
TOTAL		141636

Sl.No	Private Corporate	No. of toilets constructed
1.	Tata Consultancy Services	1509
2.	Mahindra Group	1,171
3.	Infosys Foundation	252
4.	Insurance Fraud Investigators Group (IFIG)	150
5.	Confederation of Indian Industry (CII)	138
6.	Toyota Kirloskar Motor Pvt. Ltd.	69
7.	ITC Limited	60
8.	Titan Company Limited	42
9.	Federation of Indian Chambers of Commerce (FICCI)	38
10.	Microsoft India	22
11.	Coca Cola India Pvt. Ltd.	14
12.	Mercedes Benz	1
TOTAL		3466

Statement-II

State-wise details of funds released to States and UTs in 2015-16 under SSA and RMSA for all the approved activities including construction of toilets

(₹ in lakh)

Sl. No.	Name of the State/UT	Central Share released in 2015-16 (as on 29.2.2016)	
		SSA	RMSA
1	2	3	4
1.	Andhra Pradesh	66810.81	27182.77
2.	Arunachal Pradesh	17169.60	2126.43
3.	Assam	88347.80	11877.02
4.	Bihar	251557.33	3601.01
5.	Chhattisgarh	46851.63	18039.60
6.	Goa	560.36	135.50
7.	Gujarat	45196.01	12238.29
8.	Haryana	26816.32	7523.06
9.	Himachal Pradesh	8529.54	9508.52
10.	Jammu and Kashmir	129980.55	9614.42
11.	Jharkhand	38631.98	6203.76
12.	Karnataka	31115.00	20968.84
13.	Kerala	10107.88	10193.42
14.	Madhya Pradesh	120286.36	18803.34
15.	Maharashtra	25993.98	18167.53
16.	Manipur	9966.07	1733.02
17.	Meghalaya	9483.04	40.08
18.	Mizoram	6189.83	1368.08
19.	Nagaland	8739.53	5326.42
20.	Odisha	59829.94	19870.99
21.	Punjab	27220.12	3907.23
22.	Rajasthan	178164.68	37129.87
23.	Sikkim	2138.81	1158.28
24.	Tamil Nadu	79543.55	31471.84

1	2	3	4
25.	Telangana	21776.01	20008.10
26.	Tripura	11389.00	688.67
27.	Uttar Pradesh	505434.30	12543.81
28.	Uttarakhand	19380.06	3513.94
29.	West Bengal	60836.89	2909.39
30.	Andaman and Nicobar Islands	359.46	158.06
31.	Chandigarh	3521.81	290.98
32.	Dadra and Nagar Haveli	462.00	152.67
33.	Daman and Diu	78.38	45.58
34.	Delhi	6022.16	1952.97
35.	Lakshadweep	33.55	9.79
36.	Puducherry	226.15	152.56
TOTAL		1918750.49	320615.84

Sustained enrolment of SC/ST students

1501. SHRI ANIL DESAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is finding it difficult to ensure sustained enrolment of socially disadvantaged students in higher education;

(b) whether there is a sharp dip in the rate of growth in enrolment of Scheduled Caste (SC) and Scheduled Tribe (ST) students in higher education over the past four years, if so, the reasons therefor; and

(c) what remedial steps Government is taking so that universities can take affirmative action to retain them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) As per All India Survey of Higher Education (AISHE), Ministry of Human Resource Development (MHRD), the Gross Enrolment Ratio (GER) in higher education of Scheduled Caste (SC) and Scheduled Tribe (ST) students over the last four years is as under:—